

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.229 - CP/10(AHM)2021
Item No.230 – Co. A. 39 of 2021
Item No.231 – Co. A. 42 of 2021
Item No.232 – Co. A. 52 of 2021

Proceedings under Section 241-242 & 213 of Co.Act,2013

IN THE MATTER OF:

Sangita Srivastava

.....Applicant

V/s

AAA Supports Pvt Ltd & Ors

.....Respondent

Order delivered on 02/12/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant

:

For the Respondent

: Advocate, Mr. Triveni Shirke for Adv. Piyush Luktuke for
R-3.

: Advocate, Mr. Rajiv Chawla for Adv. Mr. Arjun Sheth.

ORDER

Due to paucity of time, as the Hon'ble Member (Judicial) and Hon'ble Member (Technical) are holding multiple Benches, re-Notify on 09.01.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**